

**Shortage of Fruit Parcels from
Wagons on Kela Siding at
New Delhi Railway
Station**

3939. SHRI LALJI BHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that damage/deficiency messages are issued by the parcel staff on 'Kela' Siding of New Delhi Railway Station for the shortage of fresh fruit parcels from the wagons with seals intact, with the connivance of merchants;

(b) if so, the amount of claims paid due to the shortages shown from such wagons during the years 1970, 1971 and 1972; and

(c) whether Government propose to issue instructions for preparation of test wagons at the booking and sealing stations to check these losses in future ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : (a). No such case has come to notice.

(b) Does not arise.

(c) No.

**Complaint against Booking Clerk
Meerut City Station**

3940. SHRI LALJI BHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether a complaint was received by the Government Railway Police, Meerut City, against a Booking Clerk of Meerut City Station from a passenger who was allegedly cheated while purchasing the ticket in January, 1972; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : (a) A complaint was received by Government Railway Police Meerut City on 8-2-1972 from a passenger, who was cheated,

(b) Government Railway Police, Meerut City registered a case under section 420 Indian Penal Code and 120 Railway Act on 8-2-1972 against Booking Clerk Shri Tara Chand of Meerut City, who surrendered himself in the Court and was released on bail. The case is under investigation.

Wool Combing Capacity

3941. SHRI TRIDIB CHAUDHURI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the total wool combing capacity now operative in the country outside the woollen mills having their own wool-combing facilities but including their spare capacities over and above their own requirements;

(b) whether the Textile Commissioners Organisation or Government have made any arrangements for the utilisation of the available wool combing facilities for the benefit of woollen textile industry in general, particularly for the smaller woollen mills and wool powerloom industry; and

(c) whether Government propose to issue instructions for preparation of test wagons at the booking and sealing stations to check these losses in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) The total sanctioned capacity for commission combing is 38.3 million lbs. per annum. Out of this, 5 mill. lbs. sanctioned to all India Wool Combers Cooperative Society Limited, Ludhiana, is not operative. Hence the operative commission combing capacity is 33.3 million lbs. So far as captive combing units are concerned they were permitted to undertake commission combing only for a period of six months ending 25th February, 1971. After this date no extensions for this facility have been given by the Textile Commissioner.

(b) Textile Commissioner's Office has made the following arrangements for utilisation of the available wool combing facilities for the benefit of the woollen textile industry in general :